NOTIFICATION

09 October, 2018

THE JHARKHAND MOTOR VEHICLE TAXATION (AMENDMENT) ACT, 2018 (JHARKHAND ACT, 12, 2018)

An Act to amend Jharkhand Motor vehicle taxation Act, 2001

Be it enacted by the legislature of the State of Jharkhand in the sixty ninth (69th) year of the Republic as follows:-

- 1. Short title, extent and commencement:-
 - (1) This Act may be called Jharkhand Motor Vehicle Taxation (Amendment) Act, 2018.
 - (2) It shall extend to the whole of the State of Jharkhand.
 - (3) It shall come into force from the date of publication in Jharkhand State Gazette.
- 2. The following Sub-clause is inserted in section 7(3) of the Jharkhand Motor Vehicle Taxation Act, 2001
 - "One Sleeper Seat in a bus shall be calculated as 2(Two) seats for road tax"